

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2109  
ANSWERED ON:07.12.2011  
SCHOOLS REQUIRED FOR IMPLEMENTATION OF RTE ACT  
Singh Baba Shri K.C.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the total number of primary schools required for smooth implementation of the Right to Education Act, 2009;
- (b) whether the existing number of primary schools fall short of their requirement in the country;
- (c) if so, the State-wise details of the shortage as on date;and
- (d) the measures taken by the Government to meet the shortage of these schools?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): As per Evaluation Report on Sarva Shiksha Abhiyan (SSA) brought out by the Planning Commission in June, 2010, more than 98% of the sampled rural habitations have access to elementary schools within 3 Kms. The Right of Children to Free & Compulsory Education (RTE) Act, 2009, which became operative w.e.f. 1st April, 2010, mandates appropriate Governments, as defined under the Act, to establish within such area or limits of neighbourhood, as may be prescribed, a school where it is not so established, within a period of three years from the commencement of the Act. For this purpose, States are required to specify the neighbourhood norm in the State Rules under RTE Act. Since the commencement of the RTE Act, 38,754 primary schools, 11,918 upper primary schools and 4.98 lakh additional classrooms have been sanctioned under SSA. A State-wise statement indicating cumulative progress in number of primary and upper primary schools and additional classrooms sanctioned under SSA is at Annexure.